

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.3 - IA/583(AHM)2024
In
CP(IB)/22(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

IDBI Bank Limited

V/s

Mridula Kamlesh Gupta
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Sunil Kumar, Advocate

For the Respondent

:None

ORDER

IA/583(AHM)2024

Connected matters are coming up for hearing on 03.05.2024, hence, this matter is also listed on same date.

Re-list on 03.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)